

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.322 OF 2020

PETITIONER :

JINTO STEPHEN, S/O STEPHEN, AGED 27 YEARS,
THADATHIL HOUSE, CHIRAKKODU, MALAKKALLU,
RAJAPURAM, KASARGOD DISTRICT.

BY ADV.MOHAMED SABAH

RESPONDENTS :

1. THE STATE OF KERALA,
REPRESENTED BY SECRETARY OF HOME DEPARTMENT,
SECRETARIAT, THIRUVANATHAPURAM - 695 001
2. THE STATION HOUSE OFFICER,
RAJAPURAM POLICE STATION,
KASARGOD DISTRICT - 671 532.
3. THE DISTRICT POLICE CHIEF,
KASARGOD DISTRICT, KASARGOD, PIN - 671 123.
4. MANOJ MANI, THADATHILPPARAMBIL HOUSE,
PAKKIL P O, AANAKKOOTHY,
KOTTAYAM DISTRICT - 686 012.
5. THE STATION HOUSE OFFICER,
EAST KALLADA POLICE STATION,
KOLLAM DISTRICT, PIN - 691 502.
6. THE STATION HOUSE OFFICER,
ETTUMANOOR POLICE STATION,
KOTTAYAM DISTRICT, PIN-686562.
7. THE DISTRICT POLICE CHIEF,
KANNUR DISTRICT, KANNUR - 670 002

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

BECHU KURIAN THOMAS,J.

W.P.(C) TMP No.322 of 2020

Dated this the 5th day of May, 2020

ORDER

The learned Government Pleader to get instructions.

Post on 20.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS :

EXHIBIT P1: TRUE COPY OF THE FIRST INFORMATION REPORT
IN CRIME NO. 86/2020 OF RAJAPURAM POLICE
STATION

EXHIBIT P2: TRUE COPY OF THE COMPLAINT SUBMITTED
AGAINST THE 4TH RESPONDENT AND HIS WIFE BY
MR. VINEETH BEFORE THE 5TH RESPONDENT.

EXHIBIT P3: TRUE COPY OF THE PETITION RECEIPT DATED
01.04.2020 ISSUED FROM THE OFFICE OF THE
6TH RESPONDENT TO MR. JUSTIN SUNNY

EXHIBIT P4: TRUE COPY OF THE PETITION RECEIPT DATED
23.03.2020 ISSUED FROM THE OFFICE OF THE
RESPONDENT NO.7 TO MR. JOMIN JOSEPH

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE